

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 26th October, 2023

NO. HC.VII-133(Pt-I)/2014/10622/A ### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Nagaland Judicial Service to undergo "**40 hours Mediation Training Programme**" organized by the Nagaland State Legal Services Authority from 31-10-2023 to 04-11-2023 at Kohima, Nagaland, under the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India:

Sl. No.	Name	Designation
1	Smt. Khesheli Chishi	Principal Judge, Family Court, Dimapur.
2	Sri Neiko Akami	District & Sessions Judge, Phek
3	Sri Inalo Zhimomi	Principal District & Sessions Judge, Dimapur
4	Smt. Duvelu Vero	Principal District & Sessions Judge, Kohima
5	Sri Kumdilong Kessen	Civil Judge (Sr. Div.)/Chief Judicial Magistrate, Longleng
6	Sri Boduve Peter Resu	Civil Judge (Sr. Div.)/Chief Judicial Magistrate, Mon
7	Smt. Wokono Yhosu	Civil Judge (Sr. Div.)/Chief Judicial Magistrate, Kohima
8	Smt. Julian Sitlhou	Civil Judge (Sr. Div.)/Chief Judicial Magistrate, Mokokchung
9	Smt. Holika Sukhalu	Civil Judge (Sr. Div.)/Chief Judicial Magistrate, Kiphire
10	Smt. Khrievono Seletsu	Civil Judge (Jr. Div.)/Judicial Magistrate, First Class, Dimapur
11	Smt. Cheliam Khamniungan	Civil Judge (Jr. Div.)/Judicial Magistrate, First Class, Zunheboto

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-133(Pt-I)/2014/10623-32/A **Dated: 26-10-2023**

Copy forwarded for information & necessary action to:

1. The Secretary (Judicial) to the Govt of Nagaland, Department of Law and Justice, Nagaland, Kohima.

2. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

3. The Registrar (Vig. / Admin. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima
(He is requested to inform the nominated Judicial Officers about this Notification accordingly)
6. The Member Secretary, Nagaland State Legal Services Authority,
7. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
8. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)